

GOVERNMENT OF KARNATAKA

No. LAW-LAC/58/2020

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated: 17.07.2020.

NOTIFICATION

R(CR)/G.O.B.I
17/7

I, VAJUBHAI VALA, Governor of Karnataka, in exercise of the powers conferred by Article 234 of the Constitution of India, hereby appoint the following persons selected under the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amended Rules, 2011, 2015 and 2016 as Civil Judges in the Karnataka Judicial Services in the pay scale of Rs. 27700-770-33090-920-40450-1080-44770. They shall be on probation for a period of two years from the date of reporting to duty.

The seniority of these candidates shall be regulated in accordance with the Notification No. CJR.13/2019, dated:05.02.2020 of Civil Judges Recruitment Committee, Hon'ble High Court of Karnataka.

| Sl No | Register Number | Applicant Name | Selected Category |
|-------|-----------------|---------------------------|-------------------|
| 1 | CJM19B024 | SUMAN CHITARGI | Cat-II(A)-WM |
| 2 | CJM19B001 | HARISHKUMAR.M. | Cat-II(A)-KM |
| 3 | CJM19B037 | MAYAPPA LAGAMAPPA PUJERI | Cat-II(A)-RU |
| 4 | CJM19B060 | RAVINDRA S HAVARGI | Cat-II(A)-WM* |
| 5 | CJM19B064 | SHUSHMA T C | Cat-II(A)-WM |
| 6 | CJM19B027 | FAWAZ P A | Cat-II(B)-Ex-Ser* |
| 7 | CJM19B034 | ASRINA | Cat-II(B)-RU |
| 8 | CJM19B020 | KAJAL A | Cat-II(B)-PC* |
| 9 | CJM19B022 | SUSHMA C | Cat-II(A)-WM |
| 10 | CJM19B030 | CHAMPASHREE R | Cat-II(A)-WM |
| 11 | CJM19B062 | SUNIL KUMAR M S | Cat-I-RU |
| 12 | CJM19B010 | RUPA CHANNAMALLAPPA VAGGA | Cat-II(A)-WM |

Sd/-

(VAJUBHAI VALA)
GOVERNOR OF KARNATAKA

By order and in the name of the
Governor of Karnataka

(S. Y. WATAWATI)

Principal Secretary to Government,
Law Department.

To:

The Compiler, Karnataka Gazette, Bangalore for publication in the next issue of Gazette and supply 100 copies to Law Department (Admn-1).

Copy to:

1. The Principal Accountant General (A&E) / (Audit-1) / (Audit-2), Karnataka, Bengaluru-1.
2. The Registrar General, High Court of Karnataka, Bengaluru-1.
3. The Advocate General of Karnataka, High Court Building, Bengaluru-1
4. The Principal Secretary to Hon'ble Chief Minister, Vidhana Soudha, Bengaluru-1.
5. The Special Secretary to Hon'ble Governor of Karnataka, Raj Bhavan, Bengaluru
6. The Candidates concerned-through the office of the Registrar General, High Court of Karnataka, Bengaluru-1
7. The Director, Karnataka State Judicial Academy, crescent road, Bangalore.
8. The Personal Secretary to Chief Secretary to Government, Vidhana Soudha, Bengaluru-1.
9. The Personal Secretary to Hon'ble Law Minister, Vidhana Soudha, Bengaluru-1.
10. The Private Secretary to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru-1.
11. The President, Karnataka State Judicial Officers Association, Judicial Quarters, No.J1D-703, National Games Housing Complex, Koramangala, Bengaluru-7.
12. Section Guard File / Extra Copies.